

(b) The next Lok Adalat in Delhi is likely to be held on 11th January, 1992.

(c) to (e). Lok Adalats are not formally constituted Law Courts. They are meant for settlement of disputes through conciliation process and are being organised by the State Legal Aid & Advice boards and District Legal Aid Committees etc. in different parts of the country quite frequently.

[English]

Assistance to Industrial Units of Banks in Himachal Pradesh

1370. SHRI D.D KHANORIA: Will the Minister of FINACE be pleased to state:

(a) the number of branches of the Punjab National Bank, State Bank of Patiala, State Bank of India, Kangra Cooperative Bank and

Bank of India in Himachal Pradesh;

(b) the number of small industries in Himachal Pradesh financed by the above banks during the last two years, bank-wise;

(c) the number of small industries in Himachal Pradesh which have sought additional finance or the benefits of revival of sick units; and

(d) the number of cases where revival benefits have been granted by these banks during the last two year, bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMEHWAR THAKUR): (a) The number of branches of Punjab National Bank, State Bank of Patiala, State Bank of India and Bank of India as on 30.6.1991 in Himachal Pradesh are given below:-

<i>Name of Bank</i>	<i>No. of Branches</i>
Punjab National Bank	186
State Bank of Patiala	67
State Bank of India	138
Bank of India	6

Reserve Bank of India (RBI) has reported that Kangra Cooperative Bank, New Delhi has no branch in Himachal Pradesh.

(b) to (d). The existing reporting system of RBI does not collect data in the manner asked for. However, as on the last Friday of

September, 1989 (latest data available), 23,991 small scale units were financed in Himachal Pradesh involving outstanding balances of Rs. 74 crores. The data on sick SSI unit in Himachal Pradesh as on that data is as under:-

(Rs. in crores)

	<i>No. of Units</i>	<i>Amount</i>
i) Total Sick Units	952	8.39
ii) Potentially viable	34	3.33

	<i>No. of Units</i>	<i>Amount</i>
iii) Non-viable	917	4.91
iv) Viability yet to be decided.	1	0.15
v) Units put under nursing programme	20	2.66

Cargo Support to Shipping Corporation of India

1371. KUMARI DIPIKA CHIKHLIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Shipping Corporation of India has requested the Union Government for Cargo support; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) A proposal to secure suitable cargo support for Indian ships is under consideration.

[*Translation*]

Imports by Pepsi Foods

1372. SHRI SHIV SHARAN VERMA: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 2347 on August 9, 1991 and state:

(a) whether the requisite information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for delay and the time by which it will be collected and laid on the Table?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Time for the collection of this information has been sought upto 9th February, 1992. On receipt of this information, it will be laid on the Table of the House.

Hal Kanpur

1374. SHRI KESRI LAL: Will the Minister of DEFENCE be pleased to state:

(a) the details of aircraft manufactured and repaired at the Hindustan Aeronautics Limited, Kanpur;

(b) the organisations whose requirements are met by this unit;

(c) the business done by the unit during 1990-91 and 1991-92 so far;

(d) whether any new works are proposed to be undertaken there; and

(e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Presently HPT-32 (Trainer aircraft) and Dornier-228 aircraft are being manufactured and repaired at HAL; Kanpur.

(b) The requirements of IAF, Indian Navy, Coast Guard and Vayudoot are being met by this unit.